

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 6208 - JK (LD) of 2026

DATED:- 18 - 05 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated 18.05.2026

No:-LAW-OIC/5/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary.
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No.6208 -JK (LD) of 2026 dated 18.05.2026

S No.	Title of the Case	OIC
1	Writ Petition titled U.T of J&K & Ors Vs Akhter Hussain against order passed in T.A No. 49/2025 titled Akhter Hussain Vs State of J&K & Ors	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services Jammu. (Mobile No. 7006132304, email id:- riteshkhullar123@gmail.com)
2	Writ Petition titled U.T of J&K Vs Ghulam Mohd. & Anr against order passed in T.A No. 34/2020 titled Ghulam Mohd. Vs U.T of J&K & Ors	
3	Writ Petition titled U.T of J&K & Ors Vs Irshad Ahmed Malik & Anr against order passed in T.A No.6552/2021 titled Irshad Ahmed Malik Vs U.T of J&K & ors.	
4	Writ Petition titled U.T of J&K & Ors Vs Sunita Devi against order passed in O.A No.1767/2021 titled Sunita Devi vs U.T of J&K & Ors	
5	Writ Petition titled U.T of J&K & Ors Vs Anouk Sotra & Ors against order passed in T.A No. 891/2020 titled Aouk Sotra & Ors Vs U.T of J&K & Ors	
6	Writ Petition titled U.T of J&K & Ors Vs Kuldeep Singh & Ors against order passed in T.A No. 6958/2021 titled Kuldeep Singh & Ors Vs State of J&K & Ors.	
7	O.A No. 1683/2025 titled Versha Sharma Vs U.T of J&K & Ors	
8	O.A No. 1496/2025 titled Vijay kumar Sharma Vs U.T of J&K & Ors.	
9	O.A No. 1803/2025 titled Manzoor Ahmed Vs U.T of J&K & Ors	
10	M/S Shiva Milk & Anr. VS U.T OF J&K & Ors. in WPC no. /2025.	Mr. Madan Magotra, Phone No. 9149438887, Deputy Commissioner Food Safety Jammu

[Handwritten Signature]